

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 18.09.2020

NOTICE

Take notice that the following matter listed on 23.09.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 539 of 2020 Part Heard	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	Sushant Mahajan	Ekta Chaudhury

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1. Notice Board

2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar